

DIVISION BENCH
COURT - I

O-202

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/73(KB)2017
IA(I.B.C)/718(KB)2023, IA(I.B.C)/220(KB)2024,
IA(I.B.C)/64(KB)2024, IA(I.B.C)/1254(KB)2020

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	SURENDRA KUMAR JOSHI VS REI AGRO LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sandeep Vij, Adv.] For the Liquidator
Ms. Aishwarya Prasad, Adv.

Mr. Souvik Mazumdar, Adv.] For Applicant in IA/718/2023
Mr. Sourojit Dasgupta, Adv.
Mr. Rahul Mantri, Adv.
Mr. Amoga Krishnan, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **14.08.2024**.

Satyajit Roy
Court Officer